## **GOVERNMENT OF INDIA**

## MINISTRY OF HOUSING AND URBAN AFFAIRS

## LOK SABHA

**UNSTARRED QUESTION NO. 3767** 

**TO BE ANSWERED ON AUGUST 09, 2017** 

## **REVISING COST OF HOUSING PROJECTS**

No. 3767 SHRI LAKHAN LAL SAHU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

whether the Government proposes to revise the cost of housing projects in view of the increase in the cost of building material and labour and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(RAO INDERJIT SINGH)

There is no such proposal under consideration. 'Land' and 'colonization' being State subjects, it is the responsibility of the State/UT to provide houses to eligible urban beneficiaries. Central Government, through PMAY(U), creates an enabling environment for the States/UTs in their efforts to meet the housing requirements and facilitates them by providing fixed financial assistance per house as envisaged in the Scheme Guidelines.

\*\*\*\*